

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:3958
ANSWERED ON:05.09.2012
RESEARCH AWARD
Devappa Anna Shri Shetti Raju Alias

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Government has taken cognizance of the fact that University Grants Commission (UGC) has not complied with the circular no. 36012/22/93-Estt./DoPT dated 08/09/1993 regarding other Backward Castes rules in providing the Research Award, 2010 in Zoology subject;
- (b) if so, whether the Government is likely to ensure the compliance of the said circular; and
- (c) if so, the details thereof ?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (Dr. D. PURANDESWARI)

(a) to (c) The circular No. 36012/22/93-Estt.(SCT) dated 08/09/1993 pertains to reservation for Other Backward Classes (OBCs) in civil posts and services. Research awards do not come under the ambit of this circular as these do not amount to appointments under Government of India. However, to give representation to SC/ST/OBC/PH in such awards, the University Grants Commission (UGC) provides stream-wise reservation upto the percentage prescribed by Government.